

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH: NEW DELHI
Company Appeal (AT) (Insolvency) No. 1471 of 2019**

In the matter of:

Fourth Dimension Solutions Ltd.Appellant
Vs.
Ricoh India Ltd. & Ors. ...Respondents

Present

For Appellant: Mr. PP Chaudhary, Sr. Adv. With Mr. David Rao, Mr. Sanjeet Purohit, Mr. Atul Sharma and Mr. M.S. Vishnu Shankar, Advocates.
For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja Mahajan, Ms. Mahima Singh, Mr. Avni Srivastava, Advocates
Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh & Ms. Raveena Rai, Advocates for Resolution Applicant.

With

Company Appeal (AT) (Insolvency) No. 100 of 2020

In the matter of:

Connect Residuary Pvt. Ltd.Appellant
Vs.
Krishna Chamadia & Ors. ...Respondents

Present

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Shivkrit Rai & Mr. T.N. Durga Prasad, Nazish Alam, Rajshree Chaudhary, Advocates.
For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja Mahajan, Ms. Mahima Singh, Mr. Avni Srivastava, Advocates
Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh & Ms. Raveena Rai, Advocates for Resolution Applicant.

With

Company Appeal (AT) (Insolvency) No. 101 of 2020

In the matter of:

Connect Residuary Pvt. Ltd.

....Appellant

Vs.

Krishna Chamadia & Ors.

...Respondents

Present

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Shivkrit Rai & Mr. T.N. Durga Prasad, Nazish Alam, Rajshree Chaudhary, Advocates.

For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja Mahajan, Ms. Mahima Singh, Mr. Avni Srivastava, Advocates

Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh & Ms. Raveena Rai, Advocates for Resolution Applicant.

With

Company Appeal (AT) (Insolvency) No. 109 of 2020

In the matter of:

**Sales Tax Department
State of Maharashtra**

....Appellant

Vs.

Ricoh India Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Rahul Chitnis and Mr. Aaditya Pandey, Advocates

For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja Mahajan, Ms. Mahima Singh, Mr. Avni Srivastava, Advocates

Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh & Ms. Raveena Rai, Advocates for Resolution Applicant.

With

Company Appeal (AT) (Insolvency) No. 248 of 2020

In the matter of:

State Tax Officer

....Appellant

Vs.

Ricoh India Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Aniruddha P. Mayee, Mr. Maulik Nanavati and Manvi Damle, Advocates.

**For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja Mahajan, Ms. Mahima Singh, Mr. Avni Srivastava, Advocates
Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh & Ms. Raveena Rai, Advocates for Resolution Applicant.**

ORDER
(Virtual Mode)

09.04.2021: Heard Ld. Sr. Counsel for the Appellant in CA (AT) (Ins) No. 1471 of 2019.

Ld. Sr. Counsel for the Respondent No. 1 commenced his argument but due to paucity of time the argument remained inconclusive.

Ld. Counsel for the Appellant in CA (AT) (ins) No. 248 of 2020 submits that due to lockdown in the Ahmadabad, he is unable to file the Written Submissions. He is permitted to file the same till next date i.e. 12th April, 2021.

Ld. Counsel for the parties are allowed to file the relevant citations.

These matters have already been fixed 'For Hearing' on **12th April, 2021** at top of the list.

[Justice Jarat Kumar Jain.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

SC/Kam